

per cent of his emoluments (7-1/2 per cent where the emoluments including dearness pay are less than Rs. 220 per month) is more beneficial to him than charging him the standard licence fee which may, in some cases, exceed the prescribed percentage.

Construction and Allotment of Quarters to Central Government Employees

7851. SHRI VARKEY GEORGE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the types of different Government quarters constructed or being constructed for allotment to Central Government employees in the country at different places;

(b) the covered up areas in the above mentioned quarters; and

(c) the rents being charged for each type of quarters from the employees?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). The information is being collected and will be placed at the Table of the Sabha in due course.

Construction of Quarters for Class IV and Class III in Delhi during Fifth Plan

7852. SHRI S. M. BANERJEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) number of quarters likely to be constructed for Class IV and Class III employees in Delhi during the Fifth Plan;

(b) whether these quarters will be situated near the place of work; and

(c) if so, whether any master plan has been chalked out and if so, the salient features of the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Class III and Class IV employees are generally entitled to type I to type III quarters. Subject to availability of funds, the intention is to construct 28265 units of type I-type III quarters in the Fifth Five Year Plan so as to achieve 75 per cent satisfaction in Delhi.

(b) Subject to availability of land, efforts are made to construct quarters as near the place of work as possible.

(c) Not yet.

Suggestion for take over of distribution of Fertiliser by National Agricultural Cooperative Marketing Federation

7853. SHRI M. M. JOSEPH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a top level conference of co-operative policy makers suggested on 28th March, 1973 to the National Agricultural Cooperative Marketing Federation to take over the distribution of fertilisers produced by the public sector factories; and

(b) if so, the outline thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). The Conference of Co-operative Policy Makers had, *inter alia*, recommended that the entire indigenous production of nitrogenous, phosphatic and complex fertilisers should be taken over by cooperatives for distribution. They also recommended that the National Agricultural Cooperative Marketing Federation should play a dominant role in the distribution of fertilisers by the co-operative network;